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THE HIGH COURT OF MEGHALAYA
SHILLONG

No.HCM/II/333/2013

Dated ____ July, 2013

NOTIFICATION

In partial modification to the earlier Notification No. HCM.II/333/2013/3707 Dated 27th June, 2013 Smti. M. B. Challam, Grade – II, Judicial Officer will continue to function as Ad-hoc, Additional District & Sessions Judge and Additional Deputy Commissioner apart from her function as Judge, Fast Track Court.

By Order.


REGISTRAR GENERAL